

ITEM NO.43

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).32452-32453/2013

(Arising out of impugned final judgment and order dated 09-10-2013 in WPC No. 4924/2013 and CMA No. 14098/2013 passed by the High Court of Delhi at New Delhi)

KALKAJI MANDIR VIKRETA SANGATHAN-II &amp; ORS.

Petitioner(s)

VERSUS

PIYUSH JOSHI &amp; ORS.

Respondent(s)

(WITH IA No. 131729/2021 - APPLICATION FOR SUBSTITUTION, IA No. 43458/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 151160/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 44/2015 - CHANGE OF ADVOCATE ON RECORD, IA No. 134146/2021 - EX-PARTE STAY, IA No. 45905/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 18/2014 - EXEMPTION FROM FILING O.T., IA No. 9/2014 - EXEMPTION FROM FILING O.T., IA No. 8/2014 - EXEMPTION FROM FILING O.T., IA No. 5/2013 - EXEMPTION FROM FILING O.T., IA No. 26/2014 - EXEMPTION FROM FILING O.T., IA No. 43457/2022 - INTERVENTION APPLICATION, IA No. 3/2014 - INTERVENTION APPLICATION, IA No. 54/2016 - INTERVENTION APPLICATION, IA No. 111929/2017 - INTERVENTION APPLICATION, IA No. 50/2016 - INTERVENTION APPLICATION, IA No. 45902/2022 - INTERVENTION APPLICATION, IA No. 56546/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 10688-10689/2022 (XIV)

(FOR ADMISSION and I.R. and IA No.84064/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.84065/2022-EXEMPTION FROM FILING O.T. and IA No.84063/2022-PERMISSION TO FILE SLP)

SLP(C) No. 19344-19345/2021 (XIV)

(WITH IA No. 153624/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16638/2021 (XIV)

(WITH IA No. 141176/2021 - INTERVENTION/IMPLEADMENT, IA No. 141181/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16182/2021 (XIV)

(WITH IA No. 154668/2021 - APPROPRIATE ORDERS/DIRECTIONS)

SLP(C) No. 16184/2021 (XIV)

(FOR ADMISSION and I.R.)

SLP(C) No. 16183/2021 (XIV)  
(FOR ADMISSION and I.R.)

SLP(C) No. 8334/2022 (XIV)  
(WITH IA No. 1572/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 1574/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 1573/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 8336/2022 (XIV)  
(WITH IA No. 159777/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 159782/2021 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 8338/2022 (XIV)  
(PERMISSION TO FILE SLP)

SLP(C) No. 32845/2013 (XIV)  
(WITH IA No. 1/2013 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 3/2015 - PERMISSION TO FILE ANNEXURES)

Date : 17-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Dr Rajeev Dhavan, Sr. Adv.  
Mr Prabhas Kumar. Adv.  
Mr Aly Mirza, Adv.  
Mr Mayank Yadav, Adv.  
Ms Sumita Hazarika, AOR  
  
Ms. Puja Dewan , AOR  
  
Mr. Sudhir Naagar, AOR  
  
Mr. Ramesh Kumar Mishra, AOR  
  
Mr. Pramod Dayal, AOR  
  
Mr. Sarvam Ritam Khare, AOR  
  
Mr. Sonal Jain, AOR  
  
Mr. Vikram Singh, AOR

For Respondent(s) Mr. Sanjay Jain, ASG  
Mr. Saurabh Mishra, Adv.  
Mr. Vanshaja Shukla, Adv.  
Mr. Padmesh Mishra, Adv.  
Mr. Sandeep Kumar Mahapatra, Adv.  
Mr. Amrish Kumar, AOR

Mr. Gurmeet Singh Makker, AOR

Mr. Rakesh Kumar-i, AOR

Respondent-in-person

Mr. P. Parmeswaran, AOR

Mr. Chirag M. Shroff, AOR

Ms. Sumita Hazarika, AOR

Mr Prabhas Kumar. Adv.

Mr Aly Mirza, Adv.

Mr Mayank Yadav, Adv.

Mr. Arun K. Sinha, AOR

Mr. R.K.Bhardwaj, Adv.

Mr. Neeraj Bhardwaj, Adv.

Mr. Dheeraj Bhardwaj, Adv.

Mr. Rahul Bhardwaj, Adv.

Mr. Satyendra Kumar, AOR

Ms. Binu Tamta, AOR

Mr. Praveen Swarup, AOR

Ms. Pareena Swarup, Adv.

Mr. Hari Sahteshwar, Adv.

Ms. Mini Gangadharan, Adv.

Ms. Divya, Adv.

Mr. Rahul Tomar, Adv.

Mr. Akarshan Bhardwaj, Adv.

Ms. Shilpa Goel, Adv.

Anchal Bhardwaj, Adv.

Mr. Akash Basoya, Adv.

Mr. Saurabh Chaudhary, Adv.

Mr. P. Soma Sundaram, AOR

Mr. Rajinder Mathur, AOR

M/S. Mitter & Mitter Co., AOR

Mr. V. Sridhar Reddy, Adv.

Mr. Shamsheer Singh, Adv.

Ms. Kuheli Mitra, Adv.

Mr. P.R. Mandal, Adv.

Mr. Abhijit Sengupta, AOR

Mr. K. S. Rana, AOR

Mr. Vikram Singh, AOR

Mr. Namit Saxena, AOR  
Ms. Sonali Chopra, Adv.  
Mr. Awnish Maithani, Adv.

Mr. Sudhir Naagar, AOR

Mr. Ritesh Kumar Chowdhary, AOR

Mr. Ranjan Kumar, AOR

Mr. Abhijeet Sinha, AOR

Mr. Rameshwar Prasad Goyal, AOR

Mr. Narender Kumar Verma, AOR

Mr. Nitin Mishra, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Having regard to the wider canvass of the matter, we request Ms Aishwarya Bhati, Additional Solicitor General, to assist the Court as *amicus curiae*. For facilitating requisite assistance to Ms Aishwarya Bhati, we also request Ms Archana Pathak Dave, counsel to assist.
- 2 The Registry shall supply soft copies of the paper books and other documents to Ms Aishwarya Bhati and Ms Archana Pathak Dave.
- 3 List the matters on 21 November 2022.

**(SANJAY KUMAR-I)  
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**